

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 341 OF 2017 & IA NO. 686 OF 2017**  
**AND**  
**APPEAL NO. 342 OF 2017 & IA NO. 688 OF 2017**

**Dated : 25<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Surat Citizens' Council Trust**  
**Vs.**

**.... Appellant(s)**

**Gujarat Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankit Swarup  
Ms. Tanya Swarup

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Hardik Luthra  
Mr. Alok Shukla for R-2

**ORDER**

Appellant seeks adjournment.

List these matters for hearing on **05.11.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/vt*

**(Justice Manjula Chellur)**  
**Chairperson**